

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.900/2016
CA NO.

CORAM:

PRESENT: SH. M.K.HANJURA
Hon'ble Member(J)

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY Jones Lang Laslle Buildings Operations Pvt. Ltd.
V/S
Value Infra Facility Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDERS

None appears.

List on 03.3.2017 for the appearance of the Petitioner.

-sq-

(R. Varadharajan)
Member (Judicial)

-sq-

(M.K. Hanjura)
Member (Judicial)